O.A.No.440/97

Friday, this the 8th day of August, 1997.

CORAM:

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN

1. M.Anil Kumar,
Aged 27 years,
S/o.M.Sankaren,
Permanent Addresset
Mele Vadákkini House,
Ferook College P.O.,
Kozhikode Dt.

Blectrical Assistant Southern Bailway, Jolarpettai.

2. V.Mohanan,
Aged 29 years,
S/o. N.Velappan Nair,
Permanent Address:
Varuvilathu Thazhe Puthen Veedu,
Pappanamcode, Nemom P.O.,
Thirusananthapuram.

-do-

3. Biju S.Paul,
Aged 27 years,
S/o.T.A.Paulose,
Paingottur P.O.,
Ayanikara, Ernakulam Dt.

-do-

4. P.N.Prakash,
Aged 28 years,
8/o. P.Narayanan Nair,
Pulickal House,
South Thuravu,
Po Puthukkad, Trichur.

-do-

5. Roy John,
Aged 25 years,
S/o. John,
Edayadi Parambil,
Kurisumoodu P.O.,
Changanaserry.

-do-

6. K.Ramesh,
Aged 30 years,
8/o. P.Krishnan Nambiar,
Santha Wivas,
Thalapp, Kannoor-2.

Electrical Assistant, Couthern Railway, Thirwottiyoor.

7. KE Mohammed Kunju
Aged 30 years
S/o K S Ibrahim
Edayadathu Parambil
Kannoth House
Edappally P.O
Kochi

Electrical Assistant Southern Railway Jolarpettai

2

8. K.A.Gee Varghese,
Aged 30 years,
5/o. G.Abraham,
Kunnathu Parambil House,
Wianjavattom P.O.
Tiruvalla.

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Electrical Assistant, Southern Railway, Jolarpettai.

9. M.T. Subair,
Aged 30 years,
8/o.M.T. Abdurahiman,
Muppatta Tharol,
Punnaserry P.O.,
Calicut.

-do-

10. N.Chandra Lal,
Aged 30 years,
S/o.K.Nanukuttan,
Lal Bhavan,
Pavikuzhi,
Ochira P.O.,
Quilon Dt.

Blectrical Assistant, Southern Railway, Arkonam.

11. A.R.JeevaRajan,
Aged 29 years,
8/o.A.K.Ramakrishnan Mair
Ariappalli House,
Meezhillam P.O.,
Trnakualam District.

-do-

12. S.Mahendran,
Aged 27 years,
S/o. R.Sunder Sing,
TC 41/2260(1),
Vidhyadi Raja Lane,
Manacaud P.O.,
Trivandrum.

Electrical Assistant, Southern Railway, Thiruvottiyoor.

13. K.P. Santhosh
Aged 30 years,
S/o.E.E.Parameswaran,
Kunnappallil House,
Kaipattoor P.O.,
Arakunnam(Via),
Ernakulam.

Electrical Assistant, Southern Railway, Arkonam.

14. B Jayakumar
Aged 29 years
S/o R Balakrishnan Nair
Sree Kalalayam
TC 6/1644, Vettamukku
Thirumala P.O.
Trivandrum

anti Mesa

Electrical Assistant Southern Railway Thiruvottiyoor 15. 6, Muralidharan Nair,
Aged 28 years,
8/o, K. Sankara Pillai,
Mundappally Veedu,
Koonthalloor,
Chirayinkal P.O.,
Trivandrum,

+do-

16. Sunil Jose, Aged 26 years, S/o.K.P.Joseph,

Koramangalathu House, Kongarappilly P.O., Ernakulam Dt. Electrical Assistant, Southern Railway, Arkonam,

17. E.P.Ajith Kumar,
Aged 27 years,
S/o.Janardahanan Nair,
"Aswathy",
Edakkod Post,
Kundooparamba,
Calicut.

Electrical Assistant, Southern Railway, Thiruvetoiyoor.

18. N.K. Padmakumer,
Aged 25 years,
8/e. Narayanan Thambi,
"Ushus",
TC 21/1290,
Karamana Post,
Trivandrum.

~do-

19. V.K.Manukumar,
Aged 31 years,
5/o.Krishna Nair,
Lakshmi Nivas,
Nanthattukunnam,
North Paravoor,
Kerala.

-do-

20. S. Nizaruddin,
Aged 29 years,
S/o. Shamsudheen Kunju,
Manakaluvilla Veedu,
Kuttichirapersor,
TKM College,
Kollam.

-do-

21. S Reghu

Aged 29 years S/o Sreedharan Kottapurathu Kizhakkathil Kovila (N), Koivila (PO) Kollam

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22. R.Gunaseelan, Aged 28 years, 5/o. Ramankutty Achary, Panavila Veedu, Rareepra, Nellimakku (PO), Kollan,

Electrical Assistant, Southern Railway, Arkonam,

23. T.Buresh Rumar,
Aged 29 years,
5/o. V.Thankappan,
Breekrishna Bhayan,
Balayankunnu (PO)
Verkala, Trivandrum.

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24. P.N.Anil Kumar,
Aged 27 years,
8/o. Marayana Pillai,
Mullolil House,
Examathour Post,
Mannar, Alapuzha District,
Ecrala,

Electrical Assistant, Southern Railway, Thiruvottiyoor.

Aged 27 years,

B/o. Perachan,

Murikkerikkel Thazhe,

Kongannoore (Post),

Atholy (Via),

Calicut Dt.

Electrical Assistant, Southern Railway, Arkonam,

26. R. Stee sh Kumar,
Aged 26 years,
6/0.Rajagopala Pillai,
Paroor Puthen Veedu,
Chathanoopuzha,
Vadakkadathy Vavu (PO)
Adoor.

Electrical Assistant, Southern Railway, Thirwottiyoor.

27. O. Abdul Nazeer,
Aged 31 years,
5/o. Ummerkunju,
Chelakkad,
Pallane Post,
Aslappuzha District.

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78 Jose Maldakkal.
Aged 29 years.
5/o. Sebastian.
Maldakkal House.
Nayarambalam Post.
Ernakulam.

Electrical Assistant, Southern Railway, Arkonama.

24. K.Bujith,
Aged 29 years,
8/o. Kuttikrishnan Nambiar,
Vadakkedath Kandi,
Meppayur Post,
Badagara (Via),
Kozhikode.

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30. A.N. Valsan
Aged 28 years
S/o A.V. Narayanan
Ayyanchira House
Meloor P.O.
Trichur District

Electrical Assistant Southern Railway Thiruvottiyoor 5

34. P.Anil Kumer, Aged 31 years, S/o. Padmasenan Nair, Bindhu Bhavan, Mannot tukonam, Peyattuvila Post, Balaramapuram, Trivandrum District.

Electrical Assistant, Southern Railway, Arkkonam.

Applicants

By Advocate Mr TC Govinda Swamy

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- 1. Union of India thorugh The General Manager, Southern Railway, Park Town P.OL. Madras-3.
- 2. The Chief Personnel Officer, Southern Railway. Headquarters Office, Park Town P.O., Madras-3.
- 3. The Divisional Railway, Manager, Southern Railway, Madres Divisional Office, Madras-3.
- 4. The Divisional Railway Manager, Southern Railway, Trivendrum Divisional Office, Trivandrum-14.

Respondents

By Advocate Mrs Sumathi Dandapani

The application having been heard on 8.8.1997, the Tribunal on the same day delivered the following :

ORDER

HON'ELE MR A V HARIDASAN, VICE CHAIRMAN :

The applicants were selected for appointment as Diesel Assistants pursuant to a process of selection made on the basis of the notification No. 1 of 1990. As per the notification, the vacancies were in Palghat and Trivandrum Divisions. However, owing to certain developments on their undertaking to serve in places where vacancies were existing they were appointed in Madras Division. The present grievance of the applicants appears to be that though they have requested for inter-divisional transfer to Trivandrum, their request are not being considered by the respondents. Therefore, the applicants have filed this application praying for a declaration that they are entitled to inter-divisional transfer/ appointments by transfer to the vacancies of Diesel Assistants in Trivandrum Division of Southern Railway in preference to all other modes of recruitment including direct recruitment and to direct the respondents to effect their transfers.

2. The respondents in their reply statement contended that the applicants have no legal right to claim a transfer to Palghat. They rely on the decision of the Tribunal in OA 1061/95 in supp ort of this stand. They have further contended that in the present set up for want of Diesel Assistants in Madras Division, it would not be feasible to consider the transfer of the applicants until those who have been selected complete their training and this process would take about a year. The respondents have also stated in the reply statement that some of the applicants have not registered their requests for transfer. However, they have indicated that if they also apply for transfer the case of all the applicants for transfer to Trivandrum and Palghat would be considered in their turn in accordance with the instructions in that behalf, as and when



- 7 -

such transfer becomes administratively feasible.

3. Learned counsel for respondents states that the application may be disposed of with such a direction. In the result, the OA is disposed of directing the 3rd respondent to verify whether the representation, Annexure A-6 to A-31 and AngexurerA-33(a) to A-33(e) in the rejoinder had been received by the immediate superior of the respective applicants, and if found that the representations had been so received, to consider the applicants for int er-divisional transfer in their turn with reference to the dates their representations were received by their immediate superiors. There is no order as to costs.

Dated, the 8th August, 1997.

A V HARIDASAN VICE CHAIRMAN

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LIST OF ANNEXURES

- 1. Annexure A-6 : A true copy of the representation submitted by the 6th applicant to the 2nd respondent dated 8-3-96.
- 2. Annexure A-7 : A true copy of the representation submitted by the 7th applicant to the 2nd respondent dated 8-3-96.
- 3. Annexure A+8 : A true copy of the representation submitted by the 8th applicant to the 2nd respondent dated 8-3-96.
- 4. Annexure A-9: A true copy of the representation submitted by the 9th applicant to the 2nd respondent dated 8-3-96.
- 5. Annexure A-10: A True copy of the representation submitted by the 10th applicant to the 2nd respondent dated 12-3-96.
- 6. Annexure A-11: A true copy of the representation submitted by the 11th applicant to the 2nd respondent dated 12-3-96.
- 7. Annexure A-12: A true copy of the representation submitted by the 12th applicant to the 2nd respondent dated 29-2-96.
- 8. Annexure A-13: A true copy of the representation submitted by the 13th applicant to the 2nd respondent dated 12-3-96.
- 9. Annexure A-14: A true copy of the representation submitted by the 14th applicant to the 2nd respondent dated 20-2-96.
- 10. Annexure A-15: A true copy of the representation submitted by the 15th applicant to the 2nd respondent dated Nil.
- 11. Annexure A-16: A true copy of the representation submitted by the 16th applicant to the 2nd respondent dated 12-3-96.
- 12. Annexure A-17: A true copy of the representation submitted by the 17th applicant to the 2nd respondent dated 29-2-96.
- 13. Annexure A-18 : A true copy of the representation submitted by the 18th applicant to the 2nd respondent dated Nil.
- 14. Annexure A-19: A true copy of the representation submitted by the 19th applicant to the 2nd respondent dated 15-3-96.
- 15. Annexure A-20: A true copy of the representation submitted by the 20th applicant to the 2nd respondent dated 5-3-96.
- 16. Annexure A-21: A true copy of the representation submitted by the 21st applicant to the 2nd respondent dated 12-3-96.

- 17. Annexure A-22: A true copy of the representation submitted by the 22nd applicant to the 2nd respondent dated 12-3-96.
- 18. Annexure A-23: A true copy of the representation submitted by the 23rd applicant to the 2nd respondent dated 12-3-96.
- 19. Annexure A-24 : A true copy of the representation submitted by the 24th applicant to the 2nd respondent dated 20-2-96.
- 20. Annexure A-25: A true copy of the representation submitted by the 25th applicant to the 2nd respondent dated 12-3-96.
- 21. Annexure A-26: A true copy of the representation submitted by the 26th applicant to the 2nd respondent dated 19-2-96.
- 22. Annexure A-27: A true copy of the representation submitted by the 27th applicant to the 2nd respondent dated Nil.
- 23. Annexure A-28: A true copy of the representation submitted by the 28th applicant to the 2nd respondent dated 12-3-96.
- 24. Annexure A-29: A true copy of the representation submitted by the 29th applicant to the 2nd respondent dated 12-3-96.
- 25. Annexure A-30: A true copy of the representation submitted by the 30th applicant to the 2nd respondent dated 29-2-96.
- 26. Annexure A-31: A true copy of the representation submitted by the 31st applicant to the 2nd respondent dated 12-3-96.
- 27. Annexure A-33(a): A true copy of the representation submitted by the 1st applicant to the 2nd respondent dated 8-3-96.
- 28. Annexure A-33(b): A true copy of the representation dated 8-3-96 submitted by the second applicant to the 2nd respondent.
- 29. Annexure A-33(c): A true copy of the representation dated 8-3-96 submitted by the 3rd applicant to the 2nd respondent.
- 30. Annexure A-33(d): A true copy of the representation dated 8-3-96 submitted by the 4th applicant to the 2nd respondent.
- 31. Annexure A-33(e): A true copy of the representation dated 8-3-96 submitted by the 5th applicant to the 2nd respondent.

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